

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

- 1. Shri R. Krishnamoorthy, Member**
- 2. Shri S. Jayaraman, Member**
- 3. Shri V. S. Verma, Member**

Petition No. 232/2009

In the matter of

Maintaining grid Security of the Southern Regional Grid by curbing Overdrawals and Effecting Proper Load Management by TNEB.

And the in the matter of

Southern Regional Load Despatch Centre, Bangalore ... **Petitioner**

Vs

Tamil Nadu State Electricity, Chennai ... **Respondent**
Member-Secretary, Southern Regional Power Committee...**Proforma Respondent**

Following were present

1. Shri M. L. Batra, Member Secretary, SRPC
2. Shri V. Chandaran, TNEB

**ORDER
(Date of Hearing 10.11.2009)**

This petition has been filed by SRLDC alleging overdrawal at low frequency by the respondent during the period from 9th to 15th October, 2009, despite issue of A, B, C and D messages, as mentioned below:

Details of Operational Message Issued

Date	A	B	C	*D
9.10.2009	20	9	1	75
10.10.2009	19	10	1	73
11.10.2009	2	0	0	38
12.10.2009	9	4	0	42
13.10.2009	20	10	1	67
14.10.2009	26	13	4	83
15.10.2009	15	5	0	34

* Type "D" messages are issued for UI during any time block exceeding 12% or 150 MW, which ever is less at freq below 49.5 Hz

2. On the date of hearing, Shri V. Chandaran appeared before us for the respondent and sought time for filing the reply of the respondent. The same has since been received in the Commission on 13.11.2009.

3. Having heard the parties and considered the material on record we are of the view that the matter is required to be investigated in detail by Adjudicating Officer under section 143 of the Electricity Act, 2003 (the Act). Accordingly we hereby appoint one of us namely Sh. V. S. Verma, as an Adjudicating Officer to enquire into the matter and make appropriate orders under section 143 of the Act.

4. Another substantive prayer by the petitioner is to issue directions to the respondent to carry out necessary exercise regarding demand estimation. This issue is separately being addressed by the Commission in another proceedings.

5. With this, petition No. 232/2009 stands disposed off.

sd/-
(V. S. VERMA)
MEMBER

sd/-
(S. JAYARAMAN)
MEMBER

sd/-
(R. KRISHNAMOORTHY)
MEMBER

New Delhi, dated the 30th November 2009